

Bihar during 92-93 for implementation of housing projects.

[*Translation*]

**Alleged Corruption In Undertakings/
Organisations**

3409. SHRI ARJUN SINGH YADAV:
Will the Minister of PETROLEUM AND
NATURAL GAS be pleased to state:

(a) whether the Govt. have received any complaints of corruption in the undertakings/ organisations functioning under his Ministry during the last three years;

(b) if so, whether any action has been taken against the official found guilty;

(c) if so, the details thereof; and

(d) the remedial measures taken/being taken by the Govt. in the matter?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c). 59 complaints including anonymous complaints against both employees below board level and officers of Board level have been received. While 53 complaints against employees below Board level have been referred for enquiry and appropriate action to the respective PSU's 5 of the complaints/allegations against Board Level Officers have not been substantiated and hence closed. Only one complaint against a Board level officer is pending at present.

(d) Regular and constant vigil has been asked to be exercised by the PSUs and to closely monitor actions taken in this regard.

[*English*]

Linguistic Pannel's Plea on Jobs

3410. SHRI RAM KAPSE: Will the Minister of WELFARE be pleased to state:

(a) whether Government are aware that the Commissioner for Linguistic Minorities has suggested that prior knowledge of a State's official language should not be made a pre-requisite for recruitment to State Services; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) In the successive Annual Reports of the Commissioner for Linguistic Minorities, it has been recommended that the knowledge of the State's official language should not be a prerequisite for recruitment to State service.

(b) The Reports have been laid on the Table of Lok Sabha Rajya Sabha and copies of the Reports have been sent to state Governments/UT Admsn. for necessary action on recommendations contained in the Reports.

Study Group on Impact on Displaced Tribals Due to Bodh Ghat Project, MP

3411. SHRIMATI BHAVNA CHIKHLIA:
Will the Minister of WELFARE be pleased to state:

(a) whether any study group to study the social, economic and cultural impact on tribals displaced due to the Bodh Ghat Hydrel Project, Madhya Pradesh has been constituted by the Union Government;

(b) if so, the details thereof;

(c) whether the report has been submitted;

(d) if so, the details thereof; and

(e) if not, the time by which it is likely to be submitted?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (e). Information is